

(a) the total amount of money the country is losing per annum due to quality neglect by way of rejections, rework and other consequential expenses in the manufacturing sector; and

(b) with a view to reducing the quality neglect, whether Government propose to establish a Quality Assessment Organisation at the national level to assess and certify the manufacturers' quality and thus give a relief to the suppliers ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) Information on losses, if any, on account of quality neglect by way of rejections, rework and other consequential expenses in the manufacturing sector is not being maintained centrally in the Ministry of Industry.

(b) Government is re-vamping and re-strengthening the Indian Standards Institution for larger coverage of quality control activities. However, the ISI Certification Marks Scheme which operates under the ISI Certification Marks Act is a Scheme based on the quality control principles and techniques and ensures that the products carrying ISI Mark conform to the quality certified in the relevant Indian Standards. As on 31st October, 1985, 8090 Licences are being operated by 5593 manufactures.

4 Regional Testing Centres at Metropolitan cities *viz.* New Delhi, Bombay, Calcutta and Madras have been set up by S.I.D.O. to provide quality consultancy services to the small scale units together with facilities for testing their products as per I.S. Certification. Besides, 4 Regional Testing Centres, 17 Field Testing Stations have also been set up in various parts of the country for giving similar type of facilities to small scale units.

Expansion of HMT Unit at Kalamassery (Kerala)

4320. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of INDUSTRY be pleased to state :

(a) whether there is a proposal to expand the existing HMT unit at Kalamassery in Kerala; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) No, Sir.

(b) Does not arise.

Shifting of P and T Civil Division No. 1 from Jabalpur to Bhopal

4321. SHRI AJAY MUSHRAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether his Ministry has stayed the proposed shifting of P and T Civil Division No. 1 from Jabalpur to Bhopal;

(b) if so, the details thereof and action taken to maintain the Division at Jabalpur as therefore;

(c) whether Government are aware that in spite of the stay, efforts are being made to reduce this Division No. 1 to shambles by ordering the shifting of large number of Jabalpur works to other division; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) and (b). Jabalpur Civil Division No. I has been allocated to the Department of Posts at the time of reorganisation of P and T Civil Wing due to bifurcation of the P and T Department. Earlier it was ordered to be shifted to Bhopal which has been allocated now.

(c) and (d). As this Division has been allocated to the Department of Posts, two of its sub-divisions executing telecom works have been taken out and in lieu of that two other sub-divisions executing postal works have been added to it. As such there is no reduction of this Division.

Efforts to Check Illegal Sale of Gas Connections and to Remove Difficulties of Consumers

4322. SHRI D. P. JADEJA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :